

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 275 of 2017 (SZ)**

**Applicant(s)**

R. Kalistas  
K.R. Puram  
College Road  
Thoothur P.O.

**Vs. Respondent(s)**

The State of Tamil Nadu, rep by the  
Secretary Dept. of Environment &  
Forests, Fort St. George Chennai and  
others.

**Legal Practitioners for Applicant(s)**

Mr. C.K.M. Appaji

**Legal practitioners for respondent(s)**

Mr. E. Manoharan, Addl G.P. for R1, R3,  
R6, R7

Mrs Yasmeen Ali for R2 and R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 08.01.2018  Applicant counsel present. R2, R5 representing counsel present. Private notice to R4 sent. AoS served. Await Acknowledgement & appearance of other respondent & reply call on 05.02.2018.  (Tmt. Meena Satheesh) Registrar